

| 1 | 2 |
|-------------------------------|------|
| 25. West Bengal | 160 |
| 26. Andaman & Nicobar Islands | 4 |
| 27. Chandigarh | - |
| 28. Dadra & Nagar Haveli | 1 |
| 29. Daman & Diu | — |
| 30. Delhi | 24 |
| 31. Lakshadweep | 1 |
| 32. Pondicherry | 4 |
| Total | 1545 |

**Scheme of United Bank of India for
Revival of Sick Units**

8209. DR. SUDHIR ROY:
SHRI HANNAN MOLLAH:

Will the Minister of FINANCE be pleased to state:

(a) whether the United Bank of India has formed "Crack Cell" to mediate in the revival of sick units; and

(b) if so, the details of the scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). With a view to facilitate revival and rehabilitation of the sick units as also recovery of Bank's money stuck-up in such units, United Bank of India have set up a Cell. The Cell plays the role of bringing together prospective buyers who have the requisite managerial ability and financial strength and the existing owners who have lost interest in their units. The bank is reported to have undertaken this exercise within the existing guidelines of Reserve Bank of India.xyz

**Special Bench of Allahabad High Court
for Babri Masjid-Ram Janam Bhoomi
Case**

8210. SHRI INDRAJIT GUPTA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government are considering a proposal to set up a special bench of Allahabad High Court for adjudication of the Babri masjid-Ram Janam Bhoomi case; and

(b) if so, the details thereof?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b). The Government have offered assistance for the expeditious adjudication of the cases pertaining to the dispute.

Import of Edible Oils

8211. SHRI RAM PUJAN PATEL:
SHRI BEZAWADA PAPI
REDDY:

Will the Minister of COMMERCE be pleased to state:

(a) the reasons for importing Palmolion,

Rapeseed oil and Soyabean oil and CIF basis which is contrary to Government laid down policy to import on F.O.B. and export on CIF basis; and

(b) the time by which the Palmolien, Rapeseed oil and Soyabean oil are proposed to be purchased on F.O.B. basis and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). Consequent upon the canalisation of import of edible oils through State Corporation (STC) in December, 1978, STC has been arranging imports of edible oils on f.o.b. basis. Subsequently, they had to resort to imports of edible oils on C&F/CIF basis due to non-availability of adequate cargo space by Indian ships, heavy shortages in receipt of oils and the need to arrange timely imports of essential items of human consumption as per the programme given by the Government.

In pursuance of the decision that STC should resume, on trial basis, imports of certain edible oils (RBD Palmoil and neutralised palmoil) from Malaysia/Indonesia on f.o.b. basis, STC had decided in December, 1988 to purchase these oils on f.o.b. basis only. Depending upon the success of imports of edible oil on f.o.b. basis from Malaysia/Indonesia, STC would consider importing Palmolein on f.o.b. basis. As regards import soyabean suitable Indian vessels is restricted.

Performance of Railway Production Units

8212. SHRIMATI JAYANTI PATNAIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have taken steps to improve the performance of the Production Units of Railways;

(b) if so, the performance of different Units in the last three years;

(c) whether Government have a proposal to export some of the items produced in these units; and

(d) if so, the details thereof and the efforts made by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) A statement is given below.

(c) The export of Railway Rolling Stock is canalised through Projects & Equipment Corporation of India, a Government of India Undertaking. At present no firm commitment has been entered into by them.

(d) During the last three years (1986-88) Railways have exported 61 coaches to Bangladesh Railways valued at Rs. 8.80 crores and supplied 3 locos to NTPC under 'deemed export' valued at Rs. 3.75 crores through Projects and Equipment Corporation.